

NATIONAL COMPANY LAW TRIBUNAL

DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/7/2016  
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others  
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others  
UNDER SECTION : 634A

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION FOR WHOM

|   |                               |                  |
|---|-------------------------------|------------------|
| 1. T.K. Bhaskar<br>Peiyadaashini<br>Akhi /<br>Keerthi | Counsel for Petitioners       | akhi             |
| 2. M. FARHAN ATIQ<br>for KP CHOPRA                    | counsel for Respondent 1 to 6 | M. Farhan Atiq   |
| 3. D. CHANDRA GUPTA.                                  | Counsel for 7th Respondent    | D. Chandra Gupta |

ORDER

Counsel for both the parties present. Matter is posted for final arguments. Put  
up on 21.07.2017 at 10.30 A.M.

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)